

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 5th May, 2018

No.HCM/E-43/2016-Estt/Pt-I/Vol-VB In continuation of this High Court's earlier notification No. No.HCM/E-43/2016-Estt/Pt-I/Vol-VB dated 13th April, 2018, for supply, testing, installation and maintenance of Computer and LAN Equipment for the Sub-Ordinate Courts, MJA and DLSA, the last date of bid submission and date for opening of technical bids is extended.

The last date of bid submission and date for opening of technical bids which was fixed on 7th May, 2018 is now extended to 17th May, 2018. The timings for closing of bid submission and opening of technical bids will remain the same.

Sd/-

Central Project Coordinator